

**Central Administrative Tribunal
Principal Bench**

**CP No.165/2019
OA No.4452/2017**

New Delhi, this the 11th day of October, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Geeta Tomar,
D/o Mr. Jagpal Singh,
R/o H-174, Rama Krishna Apt.,
Patparganj, Delhi – 92.
Mobile No. 9810386887

.... Petitioner

(By Advocate : Mr. Tejpratap Singh)

Vs.

1. Shri Vijay Kumar Dev,
Chief Secretary,
Government of NCT Delhi,
Delhi Secretariat, IP Estate, Delhi.
2. Shri V. K. Shingh,
Chairman,
Delhi Subordinate Services Selection Board,
FC-18, Institutional Area,
Karkardooma Courts, Delhi.
3. Shri Sanjay Goel,
Director,
Directorate of Education,
Old Secretariat, Civil Lines,
Delhi.

... Contemnor/Respondent

(By Advocate : Ms. Esha Mazumdar)

: O R D E R (ORAL) :

Justice L. Narasimha Reddy, Chairman :

This Contempt Petition is filed alleging that the respondents did not issue an offer of appointment to the

applicant despite a specific direction issued in OA No. 4452/2017 dated 02.01.2019.

2. Respondents filed a counter affidavit on 16.07.2019. It is stated that the applicant was issued an offer of appointment on 05.09.2019. A copy of the same is made available to learned counsel for the applicant.

3. Hence, we close the Contempt Petition.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

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